

GOVERNMENT OF INDIA
MINISTRY OF PANCHAYATI RAJ
LOK SABHA
UNSTARRED QUESTION NO. 2729
ANSWERED ON 27.12.2018

PANCHAYAT SASHAKTIKARAN ABHIYAN

2729. SHRIMATI SUPRIYA SULE:
DR. HEENA VIJAYKUMAR GAVIT:
SHRI SATAV RAJEEV:
SHRI MOHITE PATIL VIJAYSINH SHANKARRAO:
DR. J. JAYAVARDHAN:
SHRI DHANANJAY MAHADIK:
SHRI P. R. SUNDARAM:

Will the Minister of PANCHAYATI RAJ be pleased to state:

- (a) the aims and objectives of launching Panchayat Sashaktikaran Abhiyan (PSA) along with achievements made since its inception;
- (b) whether the Government has reviewed PSA and if so, the details and the outcome thereof;
- (c) the mandate and the present status of PSA in the country;
- (d) the role of PSA in empowerment of youth and effective intervention of youth in panchayati raj system;
- (e) the details of funds allocated, released and utilised under PSA during each of the last three years and the current year, State/ UT-wise; and
- (f) whether PSA has not been able to strengthen PRIs and if so, the details thereof and the reasons therefor?

ANSWER

THE MINISTER OF STATE IN THE MINISTRY OF PANCHAYATI RAJ
(SHRI PARSHOTTAM RUPALA)

(a) to (f) The Ministry of Panchayati Raj (MoPR) implemented the Rajiv Gandhi Panchayat Sashaktikaran Abhiyan (RGPSA) during the year 2012-13 upto 2015-16 for strengthening of Panchayati Raj System across the country, and to address the critical gaps that constrain the functioning of Panchayats through promotion of devolution of powers, facilitating democratic decision making through People's participation, promoting accountability in Panchayats, strengthening the institutional structure for knowledge creation and capacity building of Panchayats etc. Further, during 2016-17 and 2017-18, pending restructuring of

the scheme, the Ministry provided financial support to States under Capacity Building-Panchayat Sashaktikaran Abhiyan (CB-PSA) for Capacity Building & Training (CB&T) of elected representatives of Panchayati Raj Institutions (PRIs) with focus on Gram Panchayat Development Plans (GPDPs) so as to enable them to discharge their mandated functions effectively.

In the context of budget Speech of Hon'ble Finance Minister for launch of a restructured scheme of Rashtriya Gram Swaraj Abhiyan (RGSA), a multi sectoral Committee under the Chairmanship of Vice-Chairman NITI Aayog was constituted to *inter-alia* review the existing schemes of MoPR and examine the proposal for the restructured Scheme. The committee based on discussions/ consultations with experts, Panchayat Elected Representatives (ERs), Secretaries of Panchayati Raj departments of selected States and other stakeholders, submitted its report with set of recommendations. The recommendations were accepted by the Government. Based on these recommendations the restructured scheme of RGSA was formulated and approved by the Government on 21/04/2018 with the primary objective of strengthening Panchayati Raj Institutions (PRIs) for achieving Sustainable Development Goals (SDGs) with main thrust on convergence with Mission Antyodaya and emphasis on strengthening PRIs in the 117 Aspirational Districts.

The details of funds sanctioned and released during the last three years and current year and their utilization since 2015-16 uptill date, State/UT-wise is at Annexure.

The implementation of scheme of CB-PSA as also its predecessor/current scheme for CB&T of PRIs has led to Capacity Building and Training of Elected Representatives and other stakeholders of Panchayats including youth therein, for effective participation of youth in the Panchayati Raj system for the efficient discharge of their mandated duties. The Capacity Building and Training included preparation of Gram Panchayat Development Plan (GPDP). Youths also participate in preparation of GPDP.

Annexure referred to in reply of part (a) to (f) of the Lok Sabha Unstarred Question No. 2729 for answer on 27/12/2018

Details of funds sanctioned and released during the last three years and current year and its utilization since 2015-16 to till date, State/UT-wise

(Amount Rs. in Cr.)

SL No.	Name of the State/ UTs	2015-16		2016-17		2017-18		2018-19		Cumulative Utilization (2015-16 to till date)
		Sanctioned	Funds Released	Sanctioned	Funds Released	Sanctioned	Fund released	Sanctioned	Funds Released	
1	Andhra Pradesh	21.04	12.5	91.61	91.61	90.74	81.35	128.54	41.48	176.03
2	Arunachal Pradesh	2.9	0	2	0.59	7.33	3.59	40.72	14.86	0.73
3	Assam	39.48	17.08	55.29	49.08	36.02	27.59	77.27	29.2	85.25
4	Bihar	0	0	0	0	0	0	108.02	4.25	0
5	Chhattisgarh	29.68	14.64	42.62	42.62	38.82	33.21	25.87	0	89.949
6	Gujarat	10.36	0	66.76	33.38		0	27.92	0	0
7	Haryana	21.81	0	30.39	11.37	49.09	10.55	55.55	0	12.25
8	Himachal Pradesh	13.12	2.48	4.51	1.4	0	0	19.18	8.63	3.88
9	Jammu & Kashmir	7.08	-	-	-	0	0	49.51	2.79	0
10	Jharkhand	23.89	9.49	60.79	20.9	67.66	47.16	28.53	0	73.49
11	Karnataka	77.76	32.71	58.81	15.08	45.37	41.08	66.08	0	62.21
12	Kerala	10.55	0	23.53	8.55	26.50	23.36	51.78	0	19.56
13	Madhya Pradesh	41.63	10.80	86.21	55.45	91.25	30.25	215.29	62.79	92.9
14	Maharashtra	39.76	4.5	45.66	21.17	63.63	44.53	102.54	11.54	50.98
15	Manipur	10.8	5.40	10.02	9.82	6.53	6.52	20.6	9.25	21.72

16	Mizoram		0	12.95	9.22	11.72	10.13	10.97	4.95	19.33
17	Odisha	19.58	0	40.03	25.06	42.77	32.9	50.68	0	35.47
18	Punjab	2.69	2.69	19.38	11	8.26	8.26	98.93	10.55	21.95
19	Rajasthan	16.37	4.48	45.75	22.27	21.7	13.72	61.81	8.31	28.95
20	Sikkim	2.7	1.26	4.83	2.33	5.35	5.35	11.29	5.08	8.94
21	Tamil Nadu	18.26	8.96	55.48	27.32	53.7	36.83	96	30.3	73.11
22	Tripura	5.21	1.35	13.32	8.30	10.86	1.21	7.5	2.77	10.86
23	Telangana	35.78	13.13	47.26	43.38	61.94	16.84	66.75	0	27.32
24	Uttarakhand	9.53	3.09	27.45	13.21	21.38	7.82	37.37	0	23.55
25	Uttar Pradesh	70.54	11.00	118.59	39.87	125.84	84.07	249.24	57.15	104.69
26	West Bengal	37.13	9.91	45.2	21.86	55.57	48.44	91.59	27.47	80.21
27	Goa	2.6	1.06	3.83	1.38	2.29	0.21	4.39	0	2.65
28	Dadra & Nagar Haveli	0	0	0	0	0	0	1.628	0	0
29	Daman & Diu	0	0	0	0	0	0	1.21	0	0
30	Chandigarh	1.33	0.29	0	0	0	0	0	0	0.29
31	Lakshadweep	4.26	1.65	0	0	0	0	0	0	0
32	Andaman & Nicobar Islands	0	0	0.42	0.17	13.60	6.75	1.5	0	3.64
33	Meghalaya	0	0	0	0	0	0	9.86	4.44	0
34	Nagaland	0	0	0	0	0	0	8.76	3.94	0

